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P.K. Mohanta -Vrs- UOI

Orders/Directions Sl.No.01  
O.A. No.711/12

Order dated 24<sup>th</sup> April, 2015.

CORAM  
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

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During mention hour Mr. K.K. Das Ld. Counsel appearing for the applicant submitted that he has already filed a Memo dated 20.04.2015 for withdrawal of the O.A. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn. Mr. B.K. Patnaik, Ld. Counsel appearing for the Respondents-SAIL is present and heard.

Alice  
MEMBER(J)

K.B